

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Cargowings Logistics Limited

MAIN PETITION NUMBER : CP(IB)/121(CHE)2023

(IA/MA) APPLICATION NUMBERS

IA/2388(CHE)/2023

ORDER

Shri. M. Dwarakanath, Ld. Counsel for the Applicant.

Shri. B. Tilak Narayanan, Ld. Counsel for the Respondent/IRP.

None for Respondent No.2/Suspended Director despite service.

Ld. Counsel for the Applicant submits that the Applicant may be permitted to file rejoinder to the reply filed by the IRP.

Permission granted.

Be filed within a week and copy be served on the Respondent.

List the application on **16.04.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs